



## GOVERNMENT OF KERALA

### Abstract

GAD- Covid-19 general lock down- exemption categories- permission for the functioning of automobile workshops and spare parts shops- orders issued

**GENERAL ADMINISTRATION (SECRET SECTION) DEPARTMENT**

**G.O.(Ms)No.65/2020/GAD Dated, Thiruvananthapuram, 07/04/2020**

Read 1 G.O (Ms) No. 49/2020/GAD dated 23.03.2020

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Order No. 40-3/2020-DM-1(A) dated 03.04.2020 of Ministry of Home Affairs, Government of India

### ORDER

Central and State governments have enforced regulations in the form of lock down to contain the spread of Novel Corona Virus (Covid-19). As per the order read as paper 2 above, the truck repair centers are exempted from the general lock down.

2. As it is found imperative, Government are pleased to permit the functioning of automobile workshops and spare parts shops, in strict adherence to the guidelines governing general lock down.

3. Apart from the truck repair centres, the workshops undertaking the repair and maintenance of medium and small vehicles, including two wheelers shall be permitted to function in the State. For attaining the above objective, the automobile workshops in the State shall be classified as follows:

Category A - Workshops with regular work force of 15 technicians and above

Category B- Workshops with regular work force of 8 to 14 technicians

Category C- Workshops with regular work force of 3 to 7 technicians, and

Category D- Workshops with one or two technicians

4. The above workshops shall be permitted to open, subject to the following conditions:

- a. The working hours shall be between 10.00 am and 5.00 pm.
  - b. The maximum staff strength applicable during lock down period shall be as follows:
    - Category A – Maximum 8 technicians
    - Category B- Maximum 5 technicians
    - Category C- Maximum 3 technicians
    - Category D- Only one person
  - c. The works of immediate nature shall only be attended to. The workshops shall be set at liberty to undertake the repair works related to insurance claims.
  - d. The workshops dealing with the maintenance and repair of tyres and automotive batteries shall also be permitted.
  - e. The works such as tinkering (barring insurance related works), painting, upholstery, detailing, washing, etc. shall not be permitted during general lock down period.
  - f. On road service, road side assistance and other off-site facilities for mechanical, electrical and tyre repair of vehicles are permitted to operate on round the clock basis.
  - g. Shops selling automobile spare parts and lubricants shall also be permitted to be opened from 10.00 am to 5.00 pm, with bare minimum staff strength during the lockout period.
5. Labour Commissioner shall identify the maximum workforce admissible in the workshops during the lock down period.

(By order of the Governor)  
**TOM JOSE**  
**CHIEF SECRETARY**

To:

All Addl. Chief Secretaries/Principal Secretaries/Secretaries  
Labour Commissioner, Thiruvananthapuram  
State Police Chief, Thiruvananthapuram  
All District Collectors  
All District Police Chiefs  
Private Secretary to Chief Minister and all Ministers  
Special Secretary to Chief Secretary  
Director, I & PRD